

Defective Case Register from 2025-04-05 to 2025-04-05

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/12983/2025	BISHNU CHARAN SWAIN	2025-04-05	Page No 13 not neat and legible. 2. page no 16 not in order .
2	D-BLAPL/10154/2025	PRASANNA KUMAR NEGI	2025-04-05	As per standing order the name of victim/informant shall not be mentioned in Petition.
3	D-BLAPL/10155/2025	SWARAJ PATEL	2025-04-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 26 not legible.
4	D-BLAPL/10113/2025	DIBYA PRAKASH MISHRA	2025-04-05	T.R number not tally with Rejection order and cause title.
5	D-CRLMA/10070/2025	SUDHASHREE PASAYAT	2025-04-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1- welfare fund of Rs 50/ not paid in v.nama. 2-provision of law not correctly furnished.
6	D-ABLAPL/10131/2025	JITENDRA KUMAR MISHRA (2)	2025-04-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. Index not properly page marked.Page nos. 10 and11 partly neat.
7	D-WP(C)/12811/2025	BIJAY LAKSHMI BERA	2025-04-05	1.Page No 10 not neat and legible. 2. Age of op no 3 and 4 not furnished in the cause title.
8	D-BLAPL/10129/2025	MANORANJAN DAS	2025-04-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. Page marking not mentioned in the Index.Paragraph not correctly mentioned in the affidavit.
9	D-WP(C)/13597/2025	DR. JITENDRA KUMAR LENKA	2025-04-05	Page No 22 and 23 not neat and legible
10	D-ABLAPL/10277/2025	S.S.RAY (2)	2025-04-05	As per standing order no-3 dated 9.7.24 the name of victim/informant mentioned in the petition copy.then S.R will be made
11	D-WP(C)/13611/2025	DILLIP KUMAR SAHOO	2025-04-05	Page No 18 and 19 not neat and legible
12	D-MACA/13316/2025	SOMNATH ROY	2025-04-05	1. Period of Delay 34 DAYS 2. STATUTORY DEPOSIT NOT MADE
13	D-RSA/13204/2025	JAGABANDHU SAHU	2025-04-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1.Period of Delay 02 days. 2.Out of 32 Appellants only 18 executed the vakalatnama which is not distinct. 3.A-8, 8(a) and R-17,17(a) being Dead be deleted.
14	D-ABLAPL/10090/2025	SIDHARTHA DAS	2025-04-05	1.Names In Capital enrolment Numbers Of All The Signing Advocates Not Indicated 2.mobile Phone Numbers Of All The Signing Advocates Not Indicated
15	D-ABLAPL/10133/2025	RABINDRA NATH PRUSTY	2025-04-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraphs of the petition not correct in declaration of affidavit
16	D-BLAPL/8058/2025	PRASANNA KUMAR MISHRA	2025-04-05	1. As per Standing order No. 03 dated 09.07.2024, the name of the informant shall not be reflected in the petition. 2. As per record,Annexure-3 not properly page marked in Index.Put up for further S.R
17	D-BLAPL/10201/2025	HEMANTA KUMAR RATSINGH	2025-04-05	Age of petitioner not tally with rejection order.
18	D-WP(C)/13248/2025	SOUBHAGYA KUMAR RATH	2025-04-05	Page No 16 17 25 and 54 not neat and legible
19	D-BLAPL/10202/2025	AMLAN SHAKTI PAUL	2025-04-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Name of the trial court not tally with rej.order. 2. Name of the petitioner as per cause title and rej. or. not properly furnished in V . Nama.
20	D-WP(C)/13295/2025	ASHIS RANJAN MOHANTY	2025-04-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
21	D-RVWPET/13331/2025	BISWAJIT DAS	2025-04-05	1.date not furnished in v.nama. 2. certificate in support of good grounds not furnished.
22	D-WP(C)/13296/2025	MANORANJAN MISHRA	2025-04-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
23	D-ABLAPL/10178/2025	BIBHUTI BHUSAN SWAIN	2025-04-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
24	D-BLAPL/10330/2025	TARA PRASAD MOHAPATRA	2025-04-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Annex.1 not neatly legible. 2.Age of the petitioner in V.nama no tally with cause title.
25	D-BLAPL/10348/2025	AMITAV TRIPATHY	2025-04-05	1.As per rejection order in G.R.Case No.383 of 2024 under Annexure-2 not mentioned in the cause title

26	D-BLAPL/10352/2025	SRIHARSA PRASAD DASH	2025-04-05	23-NOMENCLATURE NOT CORRECTLY FURNISHED . This case may be registered as CRLA.
27	D-BLAPL/10326/2025	AMULYA RATNA PANDA	2025-04-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 10 last line not neat.
28	D-WP(C)/13458/2025	MAHESWAR MOHANTY	2025-04-05	.Petition not correctly addressed to Honorable Court
29	D-CMP/13473/2025	RAJENDRA KUMAR MUND	2025-04-05	Annexue - 5 6 7 AND 8 are not annexure marked .2 .C .M .P petition not page marked in index .
30	D-BLAPL/10354/2025	RANJAN KUMAR NAYAK	2025-04-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. A B not mentioned in index.Page nos. 9 and 12 not neat.
31	D-BLAPL/10192/2025	RABI NARAYAN MOHANTY	2025-04-05	AS per rej.or. , name of trial court not tally with the petition.
32	D-BLAPL/10198/2025	PRIYA RANJAN MISHRA	2025-04-05	1. As per annexs. page mark, index not tally
33	D-CMP/11470/2025	SANTOSH KUMAR SAMANTARAY,C.G.C	2025-04-05	.Petition not correctly addressed to Honorable Court
34	D-CRLMC/9824/2025	RAJIB LOCHAN PATNAIK	2025-04-05	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Kodinga Police Station dtd 28.11.2026 mentioned in the cause title appears to be wrong
35	D-CMAPL/11148/2025	AJIT PARIJA	2025-04-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Authentication fee due on the Appellate Court Judgement Rs. 2.25 not paid.
36	D-CONTC/13214/2025	ADV.	2025-04-05	17-REFERENCE CERTIFICATE NOT FURNISHED.
37	D-RSA/13478/2025	C. ANANDA RAO	2025-04-05	1.D.C.Fee of Rs.22306/- to be Paid.
38	D-TRP(C)/13569/2025	BIPLABA P.B. BAHALI	2025-04-05	1.FIR dated 25.01.2025 mentioned in the para-7 of the petition does not tally with the Index AND under annex-1.
39	D-RPFAM/13438/2025	CHITTA RANJAN PATNAIK	2025-04-05	1-c.copy of judgment dt 23.11.2023 not filed but xerox copy filed vide annexure-2. 2.petitioner no-2 in court below not made party in this case.
40	D-MACA/13348/2025	PABITRA KUMAR NAYAK	2025-04-05	valuation of appeal not correctly furnished.Put up for SR after correction of the same.
41	D-BLAPL/10183/2025	PRAVASH PUJAREE PARIDA	2025-04-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 7 to11 not neat.

42	D-BLAPL/10174/2025	BIKASH KUMAR DASH	2025-04-05	Date of rejection order not correct in index and Book mark.
43	D-FAO/13660/2025	PRAMOD KUMAR TRIPATHY	2025-04-05	Period of Delay 91 days delay. 2.Code Incorrect.
44	D-ABLAPL/10116/2025	PRAKASH KUMAR MISHRA	2025-04-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
45	D-ABLAPL/10214/2025	GOURI MOHAN RATH	2025-04-05	Month of P.S. not correct in synopsis.
46	D-ABLAPL/10191/2025	SAMBIT SAMAL	2025-04-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Paragraph no. not correctly furnished on declaration.2. G.R.Case No. not mentioned in Synopsis and petition.
47	D-WA/11378/2025	UMAKANTA MISHRA	2025-04-05	1. Period of Delay 10 days delay
48	D-ABLAPL/10216/2025	GOURI MOHAN RATH	2025-04-05	Month of the P.S., not correct in synopsis.
49	D-CONTC/13196/2025	ADV.	2025-04-05	17-REFERENCE CERTIFICATE NOT FURNISHED.
50	D-BLAPL/10207/2025	DEBASISH PATNAIK	2025-04-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of Husband of the deponent on affidavit not correctly furnished on declaration.
51	D-BLAPL/10209/2025	SURYAKANTA DASH	2025-04-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.
52	D-BLAPL/10212/2025	BIDYALOK MOHAPATRA	2025-04-05	1. As per index, Annexure-3 not described in the petition.2. Year of the rejection order not correctly furnished in Date Chart.
53	D-CRLA/10031/2025	BIBHU PRASAD DAS	2025-04-05	1.Age of appellant wrongly furnished 2.Code Not indicated 3-Provision of law not furnished in I.A.for stay of fine,4-Signature of deponent not tally with name mentioned in affidavit and declaration in I.A.for stay of fine,5-Quantum of punishment awarded u/s.148 I.P.C.wrongly mentioned appeal memo and I.As.
54	D-BLAPL/10215/2025	SURYAKANTA DWIBEDI	2025-04-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Welfare fee of Rs. 50/- not paid on V.Nama.
55	D-CRLMC/10098/2025	NIRANJAN PANDA	2025-04-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED C.Copy of F.I.R.not filed.
56	D-BLAPL/10218/2025	DEBASIS MISHRA	2025-04-05	1. BLAPL Petition not page marked in Index.

57	D-BLAPL/10241/2025	BIJAYA KUMAR BEHERA 1	2025-04-05	1. As per petition mentioned opp. party no.2 but not made party in cause title. 2.Petition not correctly addressed to Honorable Court
58	D-BLAPL/9965/2025	NALINI KANTA SAHOO	2025-04-05	Nomenclature and name of opp. not furnished in V>Nama.
59	D-ABLAPL/10138/2025	SURYA PRAKASH MANAGARAJ	2025-04-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annex.1 not neat.
60	D-CRLMC/10112/2025	RAKESH KUMAR DAS	2025-04-05	3-AUTHENTICATION FEE IS DEFICIENT. 14-NOT PROPERLY INDEXED. A and B not mentioned in index.Name of petitioner no. 3 not correctly mentioned.A. fee of Rs. 6.60/- not paid .
61	D-ABLAPL/10147/2025	BIRENDRA KUMAR PARDHI	2025-04-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 25 26 and 30 not neatly legible.
62	D-CRLMP/10161/2025	SURYAKANTA DWIBEDI	2025-04-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NO. 36 AND 54 OMITTED
63	D-ABLAPL/10149/2025	RAJ KISHOR SWAIN	2025-04-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page no.13 not neatly legible. 2.As per FIR details, date of disp. of not furnished in the ref. certificate.
64	D-WA/13493/2025	AISHWARYA DASH, A.S.C.	2025-04-05	Page No.38 annexure not marking.
65	D-CRLMC/10086/2025	CHIRANJIB ROUT	2025-04-05	1. Date of order not correctly furnished in 1st line of page no.4. 2. The impugned order dated not correctly furnished in para no. 10
66	D-ABLAPL/10118/2025	DIPANKAR ACHARYA	2025-04-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
67	D-ABLAPL/10120/2025	ANUP UDAYA SENAPATI	2025-04-05	.Petition not correctly addressed to Honorable Court
68	D-BLAPL/10072/2025	BISWARANJAN DALAI	2025-04-05	As per standing order the name of informant shall not be mentioned in the Petition
69	D-FAO/13462/2025	SUKANTA KUMAR MISHRA	2025-04-05	Code Not furnished 1. Synopsis and date chart not furnished in Index page. 2. Reference certificate not furnished.
70	D-WP(C)/13272/2025	PRAMOD KISHORE CHAND	2025-04-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
71	D-RSA/13346/2025	DWARIKA PRASAD MOHANTY	2025-04-05	8-CAUSE TITLE NOT IN ORDER.

				Respondents No-4 to 6, 22 to 26 added as Parties Vice Deceased R-5 and R-15(c) respectively of Lower Appellate Court but not yet substituted.
72	D-WP(C)/13256/2025	SATYA NARAYAN MISHRA 4	2025-04-05	page 31 not legible.
73	D-CRLMP/10143/2025	GOREKHANATH DAS	2025-04-05	The name of the petitioner not tally with affidavit and with signature
74	D-WP(C)/13216/2025	SPANDAN SRICHANDAN	2025-04-05	Page No 12 not neat and legible.
75	D-CRLA/9903/2025	SONITA BISWAL	2025-04-05	Free copy of impugned judgement not arranged correctly. Page marked be corrected accordingly
76	D-WP(C)/13282/2025	ANUP UDAYA SENAPATI	2025-04-05	1.Page No.20 Is Not Legible
77	D-CONTC/13197/2025	ADV.	2025-04-05	17-REFERENCE CERTIFICATE NOT FURNISHED.
78	D-ABLAPL/10152/2025	DURGA PRASAD PATTNAIK	2025-04-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. paragraphs not correct in declaration of affidavit.
79	D-WP(C)/13209/2025	CHIRANJEEV BIDYABHUSHAN	2025-04-05	Annexure -3 not neat and legible
80	D-BLAPL/10041/2025	PRASANNA KUMAR NEGI	2025-04-05	1.Page no 28 not mentioned in ANNEXURE -2. 2.O.P. n0t mentioned in V.nama.3.Averments serial number not correctly mentioned in declaration.4 LAA Rs 10/- not paid in V .nama.
81	D-WP(C)/13212/2025	BAMADEV BARAL	2025-04-05	Page No 27, 31, 36, 40, 41, 42, 43, 45, 47, 49, 52, 59, 63, 65 and 71 not neat and legible
82	D-WP(C)/13200/2025	BAMADEV BARAL	2025-04-05	Petition not correctly addressed to Honorable Court
83	D-BLAPL/10053/2025	DUSHMANTA SAHOO	2025-04-05	1.Provision of law not correctly mentioned in assessment slip.2.Page no 19 not mentioned in annexures-2.
84	D-WP(C)/13213/2025	MANOJ KUMAR MOHANTY	2025-04-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Paragraphs marking is wrongly marked in place of 1 to 14 marked 13 serially.
85	D-RSA/13428/2025	DHANANJAYA MUND	2025-04-05	8-CAUSE TITLE NOT IN ORDER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Appellants No-4 to 7 and A-12 being P.L.Rs of A-2 and A-3(e) of the Lower Appellate Court respectively not yet substituted in the Lower Appellate Court.2.A-8 being Dead be expunged.
86	D-RSA/13435/2025	DHANANJAYA MUND	2025-04-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				Appellant No-5 and A-9 of Lower appellate Court not impleaded as Party.
87	D-WP(C)/13270/2025	SPANDAN SRICHANDAN	2025-04-05	Page No 12 not neat and legible
88	D-BLAPL/10054/2025	DUSHMANTA SAHOO	2025-04-05	1.Provision of law not correctly furnished in assessment slip. 1.Annexures 2 AND 3 not mentioned page no 13 38 as per index.
89	D-WP(C)/13550/2025	BIPLABA P.B. BAHALI	2025-04-05	Age and fathers name of opp. party No 6 to 14 not furnished in cause title.
90	D-CRLA/6868/2025	PRAVASHA PUJAREE PARIDA	2025-04-05	1.Court Fee Of Rs. 6/- not paid. 2. Good ground certificate not furnished.
91	D-BLAPL/10059/2025	MAHES DAS	2025-04-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
92	D-WP(C)/13418/2025	GYANA RANJAN SETHI	2025-04-05	1.Page Nos.11 To 13 Are Not Legible
93	D-CRLMP/10358/2025	RUPESH KUMAR KANUNGO	2025-04-05	ONE NAME OF LRNED COUNSEL IN V.NAMA NOT REFLECTED
94	D-WP(C)/13746/2025	GAGAN BIHARI SINGH	2025-04-05	In declaration paragraphs stated 1 to 22 is wrongly furnished. 2. Page no 36 not legible.3.In writ petition para No 9 quoted twice .
95	D-WP(C)/13252/2025	DOLAGOBINDA MOHAPATRA	2025-04-05	Page No 16 and 17 not neat and legible
96	D-WP(C)/13453/2025	MANOJA KUMAR KHUNTIA	2025-04-05	Page No 16, 17, 22, 23, 26, 44, 45, 68 and 70 not neat and legible.
97	D-WP(C)/13374/2025	RAJKISHORE SWAIN	2025-04-05	Paragraph not correctly mentioned in the affidavit of IA.
98	D-MACA/13350/2025	ADAM ALI KHAN	2025-04-05	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 157 days
99	D-WP(C)/13258/2025	AJAY KUMAR TRIPATHY	2025-04-05	page 14 not legible
100	D-MACA/13431/2025	PRAMOD KUMAR TRIPATHY	2025-04-05	1.Period of Delay 75 days
101	D-ABLAPL/10106/2025	SAPAN KUMAR LENKA	2025-04-05	1.Name of the Adv not mentioned capital letter in the v.nama.G.R number not mentioned in the petition copy. 2..Petition not correctly addressed to Honorable Court
102	D-WP(C)/13337/2025	SOURAV SUMAN BHUYAN	2025-04-05	Date of order vide annex-5 not tally with Index.Page no 91 two times mentioned
103	D-MACA/13556/2025	KAPILA CHARAN NAYAK	2025-04-05	1. Court Fee Rs.1373/ Payable not paid 2. not properly page mark as per index
104	D-CMP/13476/2025	RAMESH CHANDRA PRADHAN	2025-04-05	Court fees of Rs .6/ not paid on I .A .
105	D-ABLAPL/10125/2025	SAMBEET PATTANAYAK	2025-04-05	14-NOT PROPERLY INDEXED. Page marking not made in index.
106	D-WP(C)/13612/2025	PRANAB RANJAN CHHATOI	2025-04-05	Address of petitioner furnished in writ petition , affidavit and I .A affidavit does not tally with address in lower court order .
107	D-CMP/13519/2025	AJAYA KUMAR JENA	2025-04-05	Name of opp.party no. 7 does not tally with the name furnished in C .COPY of

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 05-04-2025 (CASES FILED BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CMAPL/846/2023	CMAPL/846/2023		OTHERS. ANNEX ARE NOT PAGEMARKED OTHERS. THE CMAPL MAY NOT LIE TO THE HONBLE COURT AS THE WP(C) NO. 34375/2023 HAS BEEN DISMISSED ON MERIT VIDE ORDER PASSED ON 17.11.2023 9. PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
2	CMAPL/545/2022	CMAPL/545/2022	ADV.	OTHERS. C. COPY OF IMPUGNED ORDER DTD. 14-09-2022 NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
3	CONTC/4710/2022	CONTC/4710/2022	BIJAYA KUMAR BEHERA (1)	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
4	CONTC/4097/2022	CONTC/4097/2022	GOPINATH MISHRA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT

				FILED
5	CONTC/9723/2023	CONTC/9723/2023	ADV	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
6	CONTC/1056/2023	CONTC/1056/2023	K.K.SWAIN	OTHERS. LAA WELFARE FEE OF RS 10 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
7	CONTC/1647/2023	CONTC/1647/2023	SAROJANANDA MISHRA	OTHERS. LAA WELFARE FEE OF RS 10 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
8	CONTC/5667/2022	CONTC/5667/2022	M/S DURLLABHA RANJAN MISHRA, N. PANDA, S.K. PRADHAN	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
9	CONTC/10040/2023	CONTC/10040/2023	ADV	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
10	CMAPL/736/2023	CMAPL/736/2023	ADV.	OTHERS. DELAY OF 26 DAYS